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Title: Regarding alleged denial to Chief Minister of Kerala and his delegation to have a meeting with Prime Minister to discuss on drought situation in Kerala.

SHRI KODIKUNNIL SURESH (MAVELIKKARA): Thank you Deputy Speaker, Sir, for giving me an opportunity to raise a very urgent and a very important matter. We are facing an acute drought situation in Kerala. We are also facing the water shortage problem everywhere. The agriculture sector has been badly affected due to shortage of water. This is not just in Kerala.

**13.00 hours**

Forty lakh metric tonnes of rice is the allotment for Kerala which the Central Government has to give every year. But this year, they have reduced it to 10 lakh metric tonnes. There are two issues- drought and the reduction in rice quota by the Central Government. These two are very serious issues in Kerala. Therefore, the Chief Minister of Kerala convened an all party meeting to discuss this matter. All political parties unanimously decided to meet the hon. Prime Minister under the leadership of Chief Minister of Kerala Shri Pinarayi Vijayan. The Chief Minister requested an appointment with the hon. Prime Minister but *â€¦* I condemn this attitude of the hon. Prime Minister. *... (Interruptions)*

THE MINISTER OF CHEMICALS AND FERTILIZERS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI ANANTHKUMAR): Hon. Deputy Speaker, I request you not to allow anything to go on record.

*... (Interruptions)*

HON. DEPUTY SPEAKER: This will not go on record. *... (Interruptions)* That kind of things cannot be allowed. *... (Interruptions)* The denial by the Prime Minister – that kind of thing cannot go on record. *... (Interruptions)* Shri Bhartruhari Mahtab, please speak....*(Interruptions)*

SHRI MALLIKARJUN KHARGE (GULBARGA): Hon. Deputy Speaker, Sir, let them reply on this issue. *... (Interruptions)*

HON. DEPUTY SPEAKER: Shri Mahtabji, please continue. *... (Interruptions)*